

# THE HIGH COURT OF ORISSA, CUTTACK

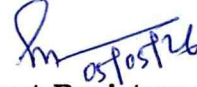
## Store and Purchase Section

No.111-A-01/2021- 7372 Date: 05.05.2026

### NOTICE

Pursuant to Court's Tender Call Notice No. 820 Dtd. 17.01.2026, it is hereby notified that, the bidder "M/s. Harsukhdas Kashiram, Jaunliapatty, Cuttack" is declared to be successful bidder and is selected with regard to supply of Stitched Uniforms (Blazer) to the Court as per the terms and conditions of the Tender Call Notice.

By order



**Assistant Registrar (Admin.)**

**High Court of Orissa, Cuttack**

Memo No.: 7373(02) Date: 05.05.2026

Copy forwarded to:

1. Superintendent, IT Cell for uploading the same on the website of High Court of Orissa.
2. Notice Board of the Court.



**Assistant Registrar (Admin.)**

**High Court of Orissa, Cuttack**